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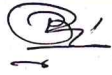
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 291/9/HDB/2017
NAME OF THE COMPANY	Sojiram Ispat Private Limited
NAME OF THE PETITIONER(S)	Surekha Agencies
NAME OF THE RESPONDENT(S)	Sojiram Ispat Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh d/o. R. Raghuraman Rao	Advocate	99 666 22805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.G.Bhupesh, Learned Counsel for Petitioner and
None appeared for Respondent.

The Learned Counsel for Petitioner is directed to serve personal
notice to the Respondent and submit the proof by the next date of
hearing.

Case is posted to 13.12.2017.



Member (T)

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Member (J)